

### Setting up of a wagon factory at Alappuzha in Kerala

1005. SHRI K.E. ISMAIL:  
SHRI M.P. ACHUTHAN:  
SHRI P. RAJEEVE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that an MoU has been signed between Railway Board and Autocast Ltd. and a public purpose vehicle (joint venture) has also been constituted for setting up a wagon factory at Alappuzha in Kerala; and

(b) if so, the details thereof and by when the project is expected to be started?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) No, Sir. No MOU has been signed between Railway Board and Autocast Ltd. However, an MOU had been signed between Ministry of Railways and Government of Kerala for formation of a Joint Venture for undertaking manufacture of Railway coach and wagon components. Process for the constitution of the JV has been initiated.

### Train accidents

1006. SHRI RAJKUMAR DHOOT:  
SHRI BRIJ BHUSHAN TIWARI:

Will the Minister of RAILWAYS be pleased to state:

(a) the details of accidents in first two months of 2010;

(b) how many of these were due to mechanical failures and those due to human error;

(c) the details of loss of lives and properties of Railways and passengers suffered in the accidents;

(d) the responsibilities for the causes of accidents; and

(e) the steps proposed to be taken to prevent recurrence of such type of accidents?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) The number of train accidents, viz. Collisions and Manned Level Crossing accidents during January and February, 2010 have been 3 and 1 respectively. Further, there have been 14 Derailments, 1 Miscellaneous accident and 11 accidents on Unmanned Level Crossings.

(b) and (c) Based on *prima-facie* causes, 13 were due to failure of railway staff and 17 due to failure of other than railway staff. No accident was attributed to mechanical equipment failure. 43 persons lost their lives in these accidents and 110 suffered injuries. Loss to railway property in these accidents was Rs. 3.66 crore (approximately).

(d) 2 accidents are being inquired by the Commission of Railway Safety and the remaining by Departmental Enquiry Committees. Recommendations and findings of the

Commission of Railway Safety and the Departmental Committees are examined by the concerned Departments for compliance if feasible and disciplinary action is taken against the defaulting staff.

(e) All possible steps are undertaken on a continuing basis to prevent accidents. These include timely replacement of over-aged assets, adoption of suitable technologies for upgradation and maintenance of track, rolling stock, signalling and interlocking systems, safety drives, greater emphasis on training of officials and inspections at regular intervals to monitor and educate staff for observance of safe practices.

#### **Train accidents near Kanpur**

1007. SHRIMATI KUSUM RAI:  
SHRI NAND KISHORE YADAV:  
SHRI KAMAL AKHTAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of train accidents which took place near Kanpur in Uttar Pradesh in the beginning of January this year;
- (b) the details of other accidents which occurred in 2010;
- (c) the total number of passengers and staff who died/got injured in these accidents;
- (d) whether incidents of train mishaps have increased recently;
- (e) if so, whether this is due to negligence or human error or due to some corrupt practices and shortcomings; and
- (f) the concrete steps her Ministry will take to check the increasing rail accidents?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Details of two Consequential train accidents which took place in the beginning of January, 2010 near Kanpur are as under :—

- (i) On 02.01.2010 at 08.46 hrs., train number 2556 Gorakhdham Express collided in rear of train number 2418 Prayagraj Express on Tundla — Kanpur section resulting in death of 12 persons and injuries to 48 persons. This accident is being inquired into by the Commissioner of Railway Safety, North Eastern Circle and his Final Report is awaited.
- (ii) On 02.01.2010 at 08.05 hrs., train number 4006 Lichchavi Express collided in rear of train number 2402 Magadh Express on Tundla — Kanpur section in which one person was injured. This accident is being inquired into by a Departmental Committee.

(b) and (c) During the period from 1st January to 23rd February, 2010 there have been 3 collisions and 1 Manned Level Crossing accident. Further, there have been 10 derailments, 1 miscellaneous accident and 10 accidents on Unmanned Level Crossings. The number of